NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

: CA/22/2017

IN

PETITION NUMBER

: TCP/203/2016

NAME OF THE PETITIONER(S)

: G. Palanisamy & another

NAME OF THE RESPONDENT(S)

: M/s P.M.P. Lungi Private Limited & 8 others

UNDER SECTION

: 397/398

Represented by

S.No. Name (in Capital) (1) CibiVishno Coursel Pu T.v.P. Carvihai Retitioner

T. v.P. Saivil

Signature

K. Moorthy

Counsel for R-7

Coursel for R2 to R4

COUNTEL FOR - R9.

(4.5. Vai Mi anathan

ORDER

Shri T V P Sai Vihari, counsel for petitioner present and filed an application, which is numbered as IA 22/2017 and the same is taken on record. Shri K S Vaithianathan, counsel for R2 to R4 present. Shri K Moorthy, counsel for R7 and Shri S Ambalavannan, counsel for R9 are present. Counsel for petitioner is directed to file affidavit showing proof of service of notice on R1, R5, R8, R10, R11 to R16 in the IA. Counsels for R2 to R4, R7 & R9 prayed time for filing counter. Time extended at request for filing counter. Put up on 19.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)